

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 193 of 2014

Dated : 20th August, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Him Urja Pvt. Ltd. Appellant(s)

Versus
Uttarakhand Electricity Regulatory
Commission & Ors. Respondent(s)

Counsel for the Appellant(s):

Ms. Mandakini Ghosh
Ms. Swapna Seshadri

Counsel for the Respondent(s):

Mr. Buddy A. Ranganadhan for R.1

ORDER

Admit. Mr. Buddy A. Ranganadhan, the learned counsel takes notice on behalf of the State Commission – Respondent No.1. Notice to be issued to the other Respondents returnable on 15.09.2014. Dasti service is permitted. Registry is also directed to issue notice to the other Respondents.

Post the matter on **15.09.2014.**

(Rakesh Nath)
Technical Member
Ts/js

(Justice M. Karpaga Vinayagam)
Chairperson